


A1

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.64/ BB/2017	-	For filing certificate from bank	Rule-6 of IB	Rebatt Ltd. Vs Microsun Solar Tech Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	VEENA J. KAMATH K. J. KAMATH. 9845316855	RESPONDENT (MICROSUN SOLAR TECH PVT. LTD.)	

**ORDER**

Proxy Counsel for Petitioner is present. Counsel for Respondent is present. He has filed written submission to the memo filed by Petitioner Counsel. Counsel for Petitioner further requested time for filing certificate obtained from bank. For hearing list it on 15/12/2017.

  
Member (T)

  
Member (J)